

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s).2255/2010

PREM CHAND

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 16-07-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE KRISHNA MURARIFor Appellant(s) Ms. Vidisha Swarup, Adv.
Mr. Neelmani Pant, Adv.
Mr. Ajay Kumar, AORFor Respondent(s) Ms. Alka Aggarwal, Adv.
Dr. Monika Gusain, AORUPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Heard learned counsel for the parties at length.

Arguments concluded.

Judgment reserved.

(SATISH KUMAR YADAV)
AR-CUM-PS(RAJ RANI NEGI)
ASSISTANT REGISTRARCase cited :

1. (1985) 2 SCC 589